Annexure-1

AFFIDAVIT TO BE FURNISHED BY CANDIDATE ALONGWITH

2.01.101 MOMINATION PAPER BEFORE THE RETURNING OFFICER

for election to Bihar State Legislative Assembly(Name of the House)
For Jamalpur (166) constituuency

arales I

I Shailesh Kumar So/daughter/wife of Late Suresh kumar Singh (Ex M.L.A) age 49 years Resident of Pariya, PO+PS Bariarpur, Dist. Munger candidate at the above election, do here solemnly affirm and state on Oath as under:-

(Strike out whichever not applicable)

(1) I am a candidate set up by JANTA DAL (U)(name of the poltical party)I/ am contesting as an Independent condidate.

(2) Details of PAN and status of filing Income tax return:-

Sl. No.	Name	Permanent Account Numbe (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in income rax return (Rupees)
1.	Self	ANJPK8735E	2010-2011	
2,	Spouse			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

3.(a) The following case(s) is/are pendiing against me in which cognizance has been taken by the court.

- East colony P.S No(Gr.No.1578/2005)-41/2005, cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act
- (2) Jamalpur P.S.No. (Gr. No. 1582/2005-100/2005 cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act
- (3) Jamalpur P.S.No. (Gr. No. 1583/2005-99/2005 cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act
- (4) Jamalpur P.S.No. (Gr. No. 1584/2005-98/2005 cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act

(5) Muffasil P.S.No. 124/10

- Section of the Act and description of the offence for which cognizance taken- The cases have been lodged because hanging of poster & Flag.
- 3.(b) Name of the court, Case No.and Date of order taking cognizance
 - Learned 1st. Class Judicial Magistrate, East Colony P.S. No.(Gr. No. 1578/ 2005-41/2005, 15.12.2005

Jamalpur P.S. No.(Gr. No. 1583/2005-99/2005), 12.12.2005, Jamalpur P.S. No. (Gr. No. 1582/ 05-100/05- 02.01.2006

Learned Judicial Magistrate 1st Class Munger, Jamalpur P.S. No.(Gr. 1584/2005) 98/2005- 02.12.2005

3.(c) Details of appeals (S) application(s) for revision, etc.if any, field against above

order taking cognizance:- NONE

4.Cases in which i have been convicted by a court of law(other those referred to in Form- 26)

(a)	The details of cases, section of the act and description of the offence for which convicted	NIL	
(b)	Name of the court(s), Case No. and Date(s) of order(s)	NIL	

DETAILS OF MOVABLE ASSET.

(Assets in joint indicating the extent of joint ownership will have to be given)

sl. no.	description		spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	3. Name Daughter Muska
1	Case in han	d Rs.25.000/-	Rs. 10.000			
(III	Banks Financial Institution and Non Banking Financial	1. UCO Bank Bariarpur A/C 430/14 Rs. 4182/- 2 UBI Patna a/c 453202010053726 Rs. 7.214/- 3. C.B.I. Patna A/c 1219946453 Rs. Rs. 11.410/- 4.M.G.B. Bariarpur A/c 3038/22 Rs. Rs. 21.000/- UCO. Bariarpur A/c 05670110001813 Rs.67.996/- 5. Bank of India Bariarpur A/c No.1.Rs.11.000 6.SBI. Vidhan Sabla A/c No.108394651 Rs. 1.75.225/-	c ap a	NIL	NIL	NIL

sl. description no	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	3. Name Daughte Muskan
(iii) Bonds debe re and shares i companiess	Contraction of the contraction o	NIL	NIL	NIL	NIL
(iv) Other financia instruments,NS	l(a) LIC Policy No.52049 298 Premium Rs 1459/- g yearly dated-28.03.96 (b) NIC(Accidental) Policy No. 03/1007226 Sum Instred Rs. 2500/- dated- 15.09.03 (c) LIC bearing policy No. 520316156 Premium Rs. 3271/- dated-28.04.94 (d) LIC bearing policy No. 524964632 Premium Rs. 12.170/- dated-27.11.09 (e) LIC bearing policy No. 522837090 12.779/-yearl dated-28.12.05 (f) LIC bearing policy No. 524451596 Rs.21.334/-yearl dated-10.05.08 (g) LIC bearing policy No. 524025415 Premium 20.000/- yearly 10.08.07 (h) LIC Jeevan Deep polity No.517087277,40.000 one time dat. 18.03.11 (i) SBI Life Pol.No. 44015063902, 95.000/-dated. 23.02.11 (j) ICICI bearing Policy No. 14121027 Rs.15.000/-(ye. 3 year) dated. 06.08.10 (k) TATA AIG Policy No. 1004995467 Rs. 24.000/-dated July 2008 (l) KBP bearing No. 22C. 447153 Rs. 10.000/-dated 20.07.10	No.4402284 3309,95.000/ y 31.03.11 cy	hi Plus Pol.No -517847573 50.000/-one	LIC bearing . PolicyNo. 522849236 94.745 one ti 27.06.06 Edu LIC Sambridh Plus, Poicy N 517347574 50.000/-one time.dt.26.3.1	c.28.09.07 o.

sl. descriptiono.	on Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependen 3. Name Daughte Muskan
	(2) KBP bearing No.22Cl 447154 Rs, 10.000/- dat. 20.07.10 (3) KBP bearing No.22Cl 447155Rs. 10.000/- dat. 20.07.10 (4) KBP bearing No.22Cl 447159Rs. 10.000/- dat. 20.07.10 (5) KBP bearing No.22Cl 447160Rs. 10.000/- dat. 20.07.10 (6) KBP bearing No.04Cl 130961Rs. 10.000/- dat. 17.03.10 (7) KBP bearing No.04Cl 130962Rs. 10.000/- dat. 17.03.10 (8) KBP bearing No.04Cl 130962Rs. 10.000/- dat. 17.03.10 (9) KBP bearing No.04Cl 130963 Rs. 10.000/- dat. 17.03.10 (10) KBP bearing No.04Cl 130964 Rs. 10.000/- dat. 17.03.10 (10) KBP bearing No.04Cl 130965 Rs. 10.000/- dat. 17.03.10 (11) KBP bearing No.04Cl 130965 Rs. 10.000/- dat. 17.03.10 (11) KBP bearing No.04Cl 130965 Rs. 10.000/- dat. 17.03.10 (12) KBP bearing No.04Cl 130965 Rs. 10.000/- dat. 17.03.10 (13) KBP bearing No.04Cl 130965 Rs. 10.000/- dat. 17.03.10 (14) KBP bearing No.04Cl 130965 Rs. 10.000/- dat. 17.03.10 (15) KBP bearing No.04Cl 130965 Rs. 10.000/- dat. 17.03.10 (16) KBP bearing No.04Cl 130965 Rs. 10.000/- dat. 17.03.10	NIL BE BC	NIL	NIL	NIL

no. description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	3. Name Daughter Muskan
	15.KBP bearing No.67BC 600401 to 600406 6x5000= 30.000 16.KBP bearing No.21AE 177243 to 177247 5x10.000= 50.000 17. KBP bearing No.67BC 598198to 598200 3x5.000= 15.000 18. KBP bearing No.51B 283841 to 283854 14x5000=70.000 19.KBP bearing No.58BC 472037 to 472050 12x5000=60.000 20. KBP bearing No.46B 713254 to713273 20x5000= 1.00.000 21. KBP bearing No.70B 111657 to 111666 10x5000=50.000 22. KBP bearing No.04CI 5x10000=50.000 23. KBP bearing No.22C 407153 to 447155 3x10.000=30.000 24. KBP bearing No.22C 447159 to447160 2x10.000=20.000 25.KBP bearing No.36CI 5x10.000=50.000 26.KBP bearing No.36CI 5x10.000=50.000 27.KBP bearing No.22C 447159 to447160 2x10.000=50.000 25.KBP bearing No.36CI 5x10.000=50.000 27.KBP bearing No.22C 4474020 to674021 2x5000=10.000 27.KBP bearing No.22C 544349 to544352 3x10.000=30.000.	E C C C C C C C C C C C C C C C C C C C			

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	3. Name Daughte Muskan
		es(a) Mahindra Jeep Purch on 10.04.03 from Savitri Devi of Varanasi bearing Regd.No. UP 65C/8536 Rs25.000Modal-96 & Solo (b) Scorpio- BR-08P 8536 Purchased Feb. 2006. 5 years old Rs. 4.00.000/-	d			
(vi	i) Jewellery give details of weight and values)	Chain-3 & Ring-3 Total weight-50 grams. Value-1,35.000/-	nts-200 Gran Rs.5.40.000 Silver Orna ent-1 K.G	Committee of the Commit	NIL	NIL
	such as Values of claim/ interests	s. 1.six cow of Rs. 60.000 2 Six Buffaloes of. Rs. 1.50.000 3. Telephone connection bearing No. 265557 4.One DBBL gun No.4332 Licence No. 35147/2000 of Rs. 15.000 5. Tel. No. 2290429-Patna Mob.No. 9431024629 of Rs. 5.000 6. Freeze- Rs. 10.000 7. Television Rs. 8.000 8.LPG Connection(BUP) Rs. 4000/- 9.LPG Connection(PAT) Rs. 4000/- 10. Washing Machine Rs. 8000/-	of Smt.Nuta Devi Mob. n 9431090229 Rs. 5.000	n	NIL	NIL
(ix)	Gross Total Value	Rs.22.39.540/-	Rs.7.04.000/	- Rs.1.31.000/-	Rs.1.44.745/-	Rs.84.025/-

DETAILS OF IMMOVABLE ASSETS

(NOTE:- Properties in Joint ownership indicating the extent of joint ownership will alsohave to be indicated.

sl. no			spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
(i)	Land Location Survey No.(s) Extent(Total measurement	2. Acres 91 Dec. which is n of deponent as per his stree but properties stand jointly in the names of Shailesh Kumar and uncle Mukesh Kumar Singh and the total lands comes to 5 acres 82 dec. below. Anchal -Kharagpur Mouzz Behara Thana No. 17 Taux No1456 Khata- 87 Plot NoKhasra No. 188,185, 187,191,646,637 Area 3.4 Dec. and zamabandi No.25 Tauzi No1456, Khata 85 Plot-Khasra No611. Area 0.66 dec. Zamabandi No. 251, Tauzi No. 1456, Khata 93, Plot NoKhasra No644, Area 0.49.5 dec. Zamabandi No.291 Tauzi No.1456, Khata-89 Plaot NoKhasra No-639, Area 0.52.5dec. Zamabandi -292 Tauzi-1456, Khata-87 Khara No.646,637 Area-0.62. dec. Zamabandi No.633 Total Area-5.82. dec. Value Apprzoz.Rs. 5.00.000 and Deponent share will be ap Rs. 2.50.000 only.	NIL ii	NIL	NIL	NIL

sl.	description	Self	spouse(s)	Pependent	Dependent	Depender
no			Name(s)	1 Name	2. Name	3. Name
			Nutan	Daughter	Son	Daughter
			Sinha	Swastika	Srivats	Muskan
		In the name of sure	sh			
-		kr. singh s/o sivhac	11.11			
		singh.29.54 dis.moz				
		Barhi,thana351,tazi				
	100	1351.value 07.00.0	00			
11)	Non Agriculture	I	and Purched 6.6			
	Location(S) Survey		n the Name of N			
	Numner(s) Extent	10000 10000	Sinha Tozi No.5		NIL	NIL
	(Total measuremen	()	Khata-43; Thana Plot- 439 Value-		NIL	Polls
	Current Market		16.61.000 Date			
	Value.		21-05-2011	4		
(111)	Building (Commerc	(1).8 Khata in the	The second secon			
	l and residential)	of grand father, fath				
	Location(s) survey	Committee of the commit			1	
	Number(s) Extent	erty.My share is 4		1		
	Total measurement	Rs.5.00.000/-				
		ancestral Hous			NIII	NIL
	Value s	anding on village in	Take the second	NIL	NIL	NIL
	arib wirvi	Mouza Paria, Touzi				
	This are the	445, Jamabandi No				
		7, Thana-91, in the name of Savitri dev				
		Mother of deponen				
		and Deponent has				
		his interest beaing		1		
		Ancestral Properti	es			
		the value of the lar				
		is Rs. 6.00.000 app	or			
		(III) 38x40 feet Sid	le			
		of the House				
		Rs. 5.00.000/-	ADD TO THE OWNER OF THE OWNER OWNER OF THE OWNER O	100000		
						-
(iv)	House/Appartment	s				
1	etc.Location(s) su	rvey			200	3.111
	number(s)Extent	NIL	NIL	NIL	NIL	NIL
	(Total Measureme	ent)				
	Current Market					
	Value					

sl. description	Self	spouse(s) Name(s) Nutan	Dependent 1 Name Daughter	Dependent 2. Name Son	3. Name Daughter
those in property	(a)Land was alloted to the father of the deponent by Bihar Sansad Awam Vidhan Mandaliya Sadasya Brih Nirman sahyog Samit Limited in which certain amount was taken in loan and has been invested for construction also by the deponent the details of property is mouza Khaszura thana Fulwari survey thana no. 11, sub Plot No. 1, measuring 2405 sft. Value Rs. 9.00.000/-	n NIL	Swastika	Srivats	Muskan
(VI)Total of curent Market value of (i) to ((v)	Rs. 34.50.000/-	Rs.16.61.00			

(6)I give here in below the details of any liabilities overdue to public financial institutions and government dues.
(Note: Please give separate details for each item)

No, of Bank Fina		Name and addresses of Bank Financial Institutions(s)	Amount Outstanding As on
(a)	(i) Loans from Bank	department(s) UCO Bank Bariyarpur KCC Bearing No.05670500200010 Rs73,085=56	
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues	NIL	NIL

SL No,	Description	Name and addresses of Bank Financial Institutions(s) department(s)	Amount Outstanding As on
(a)	(i) Loan from Bank		
		RS.73.085.56/-	Rs. 73.085056/-
	(ii) Loan from financial institutions	NIL	NIL
	(iii) Gocernment dues	NIL	NIL
	(a) dues to departmeant dealing with government accommodation	NIL	NIL
	(b)Dues to department dealig with supply water	NIL	NIL
	(c)Dues to department dealig with telephne	NIL	NIL
	(d)Dues to department dealing with government transport including Aircraft and helicopters.	NIL	NIL
	(e)Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge also indicate the assessment year upto which income tax Return field, give also Permanent Account Number (PAN)	NIL	NIL
	(ii) Wealth Tax(Also indicate the assessment year upto which wealth Tax return filed)	NIL	NIL
	(iii)Sales Tax(only in case of proprietary Business)	NIL	NIL
	(iv) Property Tax	NIL	NIL

⁽⁷⁾ Details Profession or Occupation

b. Spours. House wife.

(8) My educational qualifications are as under:-(GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION) (Name of school/ university and the year in which the course was completed should also given)

SL.	Exam.)	Year Board/ university
1.	Matriculatin	1977	Philip High School Bariyarpur, Munger
2.	Intermediate	1980	Sahibgang College, Sahibgang Bhagalpur university
3.	Bachelor of Arts	1982	Sahibgang College, Sahibgang Bhagalpur university
4.	Master of Arts	1984	R.D.&D.J. College; Bhagalpur (Bhagalpur University)
(9)	ABSTRACT OF	THE DET	TAILS GIVEN IN(I) TO(8)
1	Name of the candidate		Shailesh Kumar
2.	Full postal address		Vill., Pariya,P.O- Bariarpur, Dist Munger
3.	Number and Name of the con stituency and state		166, JAMALPUR, CONSTITUENCY, BIHAR
4.	Name of the Political Party which set up the candidate		JANTA DAL (U)
5.	(a)Number of cases in which conviction order passed(other than those reffered to in Form26		NIL

VERIFICATION

I, the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, and no p art of it is false and nothing materials been concealed there from.

Verified

This the

December

day of 31st

2011

DEPONENT 21021 BAR